

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **07.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA(CAA)/43(CHE)/2022
PETITION NUMBER : CP(CAA)/4(CHE)/2024
NAME OF THE PETITIONER(S) : Kauvery Hospitals (Bengaluru) Pvt Ltd
and Others
NAME OF THE RESPONDENTS :
UNDER SECTION : Sec 230-232 of CA, 2013

ORDER

Present: Ld. Counsel Shri. Edward James for the Petitioner.

Ld. Counsel Ms. Sree Kumari for OL.

Ld. Counsel Ms Nandini Agarwal for RD.

OL and RD report are available.

Synopsis also filed.

List the application for hearing on **05.06.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)